Annexure – 7

Name of the corporate debtor: Opel Securities Private Limited; Date of commencement of CIRP: 27/10/2023; List of creditors as on: 27/03/2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if					
1				NIL	NIL										
	Total			0.00	0.00										